

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/264(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	AXIS BANK LIMITED VS AUSTIN DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For the Respondent
Mr. Abir Lal Ghosh, Adv.]

Mr. Arif Ali, Adv.] For the Financial Creditor
Mrs. Ankita Singh, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Respondent present.
2. Last chance of two weeks' is granted as prayed by the Ld. Counsel for the Corporate Debtor to settle with the Financial Creditor. Failing which the matter would be taken up for hearing on the next date.
3. Hard Copy of supplementary affidavit and rejoinder be furnished.
4. Rejoinder if any, be filed within a period of three days. As the last opportunity is given, therefore, no adjournment would be granted.
5. List the matter for further consideration on **11.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**